

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
 BENGALURU BENCH, BENGALURU, HELD ON 05.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

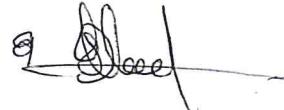
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)95/ BB/ 17	-	For compliance of office objections raised by registry	Rule 6 of IB	Mitcon Consultancy and Engg. Services Limited Vs Base Corporation Ltd

SL. NO. NAME (IN CAPITAL)
 & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

32 T.S. VENKATESH
 PETITIONER
 PETITIONER
 9844067528



Counsel for petitioner is present. Today, the matter is listed for service of notice on the corporate debtor. Counsel reported that the notice was returned with endorsement "address is insufficient". Counsel has also brought to the notice of the Tribunal that one more case has been filed against the corporate debtor bearing TP No.78/2017 connected to CP No.191/16 which is listed on 29.01.2018.

It is true that in the said case, a counsel has appeared for the corporate debtor. The same company is also the corporate debtor in the said case. Counsel appearing for the respondent company in TP No.78/17 informed the Tribunal that she would seek instructions from the company for making appearance on behalf of the company in this case.

List it on 29.01.2018.




MEMBER (T) MEMBER (J)